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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.61/BB	-	Admission - For non- compliance of office objections raised by registry	230/232	Flipkart Logistics Pvt. Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Mukeshyadau	Applicant	Mukeshyadau

ORDER

Counsel for Petitioner Company is present. Matter is listed today for admission. Registry has raised some objections. Counsel for Petitioner is directed to comply the same. List it on 17/10/2017.


Member (T)


Member (J)